## GOVERNMENT OF INDIA WATER RESOURCES LOK SABHA

UNSTARRED QUESTION NO:2351 ANSWERED ON:08.12.2011 BINA COMPLEX IRRIGATION PROJECT Singh Shri Bhupendra

## Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the State Government of Madhya Pradesh has forwarded a proposal for Bina Complex Irrigation and Multipurpose Project to the Union Government;
- (b) if so, the details of the project including the cost thereof;
- (c) the present status thereof; and
- (d) the expected time by which this project is likely to be sanctioned?

## **Answer**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

- (a) Yes Sir.
- (b) & (c) The Detailed Project Report (DPR) on Bina Complex Multi-purpose project, Madhya Pradesh was received in Central Water Commission(CWC) in October 2010 for techno-economic appraisal. The same has been examined and observation of CWC and central agencies were sent to the State Government. The State Government has to submit compliance. Apart from above, statutory clearances from Ministry of Environments & Forests (MoEF) and Ministry of Tribal Affairs

(MoTA) are also required to be submitted. The estimated cost of the project is Rs.1624.36 crore (2010 price level).

(d) Irrigation being a State subject, the irrigation projects are planned, executed and funded by the State Governments as per their priorities. The time taken in clearance of the project is related to the time taken by the project authorities in furnishing compliance to the comments/observations of CWC/Central Agencies and submission of Statuatory clearance from agencies including MoEF and MoTA.